



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

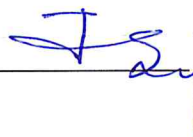
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 297/252/HDB/2018
NAME OF THE COMPANY	DPK Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sri Reethi	Adv	996674582	
A. Sundhya Devi	Adv		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv	9160001438	
for RoC			

**ORDER**

Counsel for Applicant Company is present. She requested time for filing Board Resolution.

Junior Counsel for CGSC, RoC (H) is also present.

List the matter on 21.08.2018.

  
**Member (J)**